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or the monthly salary system tor them and the average *per capita* expenditure incurred on them for a corresponding period before the said system was introduced; and

(b) the amount, if any, saved by Government by ' introducing the monthly salary system?]

संसद्-कार्य मंत्री (श्री सत्यनारायण् सिंह): (क) ग्रीर (ख). जिस विषय पर सूचना मांगी गई है वह राज्य सभा के सभा-पति के प्रशासनिक नियंत्रण के श्रधीन है। संसदीय परम्परा के ग्रनुसार ऐसे विषयों पर सूचना प्रश्नोत्तर के रूप में सदन के ग्रन्दर नहीं दी जाती है। इस सूचना के लिये माननीय सदस्य को सभापति से प्रार्थना करनी पडेगी।

f[THE MINISTER FOR PARLIA-MENTARY AFFAIRS (SHRI SATYANARAYAN SINHA): (a) and (b). The information asked for relates to a subject under the administrative control of the Chairman of the Rajya Sabha. According to a parliamentary convention, information on such subjects is not supplied by way of a reply to a question on the floor of the House. In conformity with this convention, the hon. Member may make a request for information to the Chairman.]

## REQUIREMENT AND IMPORT OF DENTAL MATERIALS

177. SHRIMATI CHANDRAVATI LAKHANPAL: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) the quantity and value of all the dental materials like drugs, filling material, materials for preparing artificial dentures, etc., and other accessories required by dentists in India in the last two years, *i.e.*, 1954-55 and 1955-56; and

fEnglish translation.

(b) the quantity and value of these materials imported during those years?

THE MINISTER FOR COMMERCE AND INDUSTRY AND IRON AND STEEL (SHRI T. T. KRISHNAMACHARI;: (a) and (b). Dental instruments and dental material are grouped along with surgical instruments, and hence separate figures for the import of these materials are not available.

#### CONCENTRATION OF PAKISTANI TROOPS ON WESTERN BORDER

SHRI H. D. RAJAH (Madras): Sir, I wish to bring to the notice of this House a matter of grave importance that agitates the Members of this House after reading some newspaper reports and the replies given in the Lok Sabha regarding the concentration of troops by Pakistan on the Western border of our territory. I would like some statement to be made by the Minister in charge of External Affairs or Defence, so that the anxiety on this matter can be allayed to a considerable extent.

#### PAPER LAID ON THE TABLE

### AUDIT REPORT (CIVIL) 1955—PART I

THE DEPUTY MINISTER FOR FINANCE (SHRI B. R. BHAGAT): Sir, on behalf of Shri C. D. Deshmukh, I beg to lay on the Table, under clause (1) of article 151 of the Constitution, a copy of the Audit Report (Civil) 1955—Part I. [Placed in the Library. See No. S-191/56.]

# REPORT OF JOINT COMMITTEE OF THE HOUSES ON THE CONSTITUTION (TENTH AMENDMENT) BILL, 1956.

SHRI P. N. SAPRU (Uttar Pradesh): Sir, I beg to lay on the Table a copy of the Report of the Joint Committee of the Houses on the Bill further to amend the Constitution of India.